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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 69/560/NCLT/AHM/2017 (New)
Madhya Pradesh High Court Jabalpur Bench CP No. 9/2015 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.08.2017**

Name of the Company:

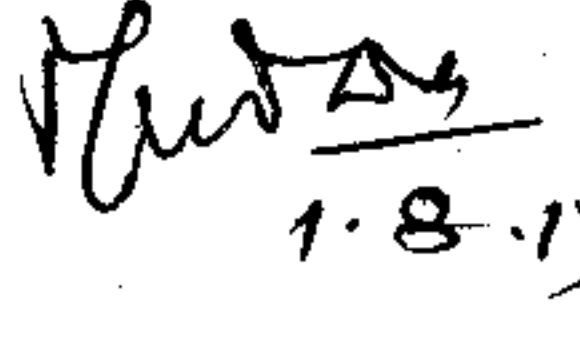
Mukund Das Maheshwari

V/s.

ROC, Gwalior

Section of the Companies Act:

Section 560 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MUKUND DAS MAHESHWARI	Petitioner		 1.8.17
2.				


ORDER

Petitioner Mr. Mukund Das Maheshwari present. None present for Registrar of Companies.

Heard arguments of petitioner.

Petitioner is directed to issue notice to ROC, Gwalior and shareholders of the Company Mukund and Rajesh (India) Pvt Ltd.

List the matter on 05.09.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 1st day of August, 2017.